

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2099
ANSWERED ON:18.12.2013
NEW FORMAT OF CIVIL SERVICES EXAMINATION
Jaiswal Shri Gorakh Prasad ; Rama Devi Smt.

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the aspirants of civil services were upset over the format change introduced by the Union Public Service Commission;
- (b) if so, the details thereof and the reaction of the Government thereto;
- (c) whether there has been a demand to provide more attempts and relax the age limit for the civil service aspirants;
- (d) if so, whether the Government is considering to make any amendment in this regard; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI V. NARAYANASAMY)

(a) to (e): Some representations/references have been received from various quarters seeking relaxation in the upper age limit and the number of attempts, as prescribed in the Civil Services Examination (CSE) Rules, 2013 consequent to format change in CSE.

In the revised scheme the overall number of papers to be taken by a candidate remains the same. The number of optional subjects has been reduced from two to only one thereby bringing down the number of papers from four to two and the number of papers for general studies has been increased from two to four. Thus, no additional stress is envisaged on the candidates on account of these changes. There is no proposal to relax fresh attempts and consequently relaxation in the upper age limit.